

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 215
CP-106/66/ND/2020

IN THE MATTER OF:
M/s. CLP Wind Farms (India) Private
Limited

... **Applicant/Petitioner**

Under Section: 66

Order delivered on 14.04.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotified to 17.05.2021


(T.S. SINGH)
COURT OFFICER